Notification No. 112/2005-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the officers specified in column (5) of the Table below to act in respect of the matters specified in the corresponding entries in columns (2) and (3) of the said Table as officers specified in corresponding entry in column (4) of the said Table for the purpose of adjudication and investigation of such matters, namely :-

Sl. No.	Show Cause Notice	Name of the party Show Cause Notice Show Cause Notice Name of the party	Designation of Officer	Designat ion of Office r
(1)	(2)	(3)	(4)	(5)
1	DRI/AZU/INV- 14/98 Pt.VII, dated 23rd March, 2004.	M/s Colourtex	 (i)Commissioner of Customs, Kandla; (ii)Commissioner of Customs(Export Promotion), New Custom House, Mumbai; (iii)Commissioner of Customs, Jamnagar. 	Addition al Director General (Vigilanc e), Mum bai.
2	DRI/AZU/INV- 04/2003-seizure, dated 30th August, 2005.	M/s Tahera International	Commissioner of Customs(Mulund CFS & General), New Custom House, Mumbai.	Commiss ioner of Customs (Import), Jawahar Custo ms House, Nhava Sheva
3	DRI/AZU/INV- 04/2003, dated 21st June, 2004.	M/s Tahera International	(i)Commissioner of Customs (Exports), Jawahar Customs House,	Commiss ioner of Customs

TABLE

			Nhava Sheva; (ii)Commissioner of Customs(Mulund CFS & General), New Custom House, Mumbai.	(Import), Jawahar Customs House, Nhava Sheva.
4	DRI/AZU/INV- 06/2003, dated 30th June, 2004.	M/s B. Hira Enterprises	 (i)Commissioner of Customs (Exports), Jawahar Customs House, Nhava Sheva; (ii)Commissioner of Customs (Export Promotion), New Custom House, Mumbai. 	Commis sioner of Customs (Import), Jawahar Customs House, Nhava Sheva.
5	DRI/AZU/INV- 08/2003, dated 30th June, 2004.	M/s Angana Exports	 (i)Commissioner of Customs (Exports), Jawahar Customs House, Nhava Sheva; (ii)Commissioner of Customs(Export Promotion), New Custom House, Mumbai; (iii)Commissioner of Customs(Mulund CFS & General), New Custom House, Mumbai. 	Commiss ioner of Customs (Import), Jawahar Customs House, Nhava Sheva.
6	DRI/AZU/INV- 07/2003, dated 30th June, 2004	M/s Ilaxi Textiles Industries Pvt Ltd	 (i)Commissioner of Customs (Exports), Jawahar Custom House, Nhava Sheva; (ii)Commissioner of Customs(Export Promotion), New Custom House, Mumbai; (iii)Commissioner of Customs(Mulund CFS & General), New Custom House, Mumbai. 	Commiss ioner of Customs (Import), Jawahar Custom s House, Nhava Sheva.
7	DRI/AZU/INV-	M/s Jay Gigev	(i)Commissioner of	Commiss

	09/2003, dated 31st August, 2004	Textiles	Customs (Exports), Jawahar Custom House, Nhava Sheva; (ii)Commissioner of Customs(Export Promotion), New Custom House, Mumbai.	ioner of Customs (Import), Jawahar Custom s House, Nhava Sheva.
8	DRI/SRU/INV- 13/2003, dated 29th November, 2004	M/s Tirupati Exports	 (i) Commissioner of Customs(Export Promotion), New Custom House, Mumbai; (ii) Commissioner of Customs(Import), Jawahar Custom House, Nhava Sheva. 	Commiss ioner of Customs (Import), Jawahar Customs House, Nhava Sheva.
9	DRI/AZU/INV- 12/2004, dated 28th October, 2004	M/s Spectrum Fabrics	 (i) Commissioner of Customs, JNPT, Nhava Sheva; (ii) Commissioner of Customs, Mumbai Sea Port, New Custom House, Mumbai. 	Commiss ioner of Customs (Import), Jawahar Customs House, Nhava Sheva.
10	DRI/AZU/INV- 01/2004, dated 29th June, 2005	M/s Vishal Export Overseas Ltd	 (i) Commissioner of Customs(Export Promotion) New Custom House, Mumbai; (ii) Commissioner of Customs (Export) Jawahar Custom House, Nhava Sheva; (iii)Commissioner of Customs, Kandla; (iv) Commissioner of Customs, ICD, New Delhi; 	Commiss ioner of Customs (Export Promotio n), New Custom House, Mumbai.

			 (v) Commissioner of Customs and Central Excise, Vishakhapatnam- II; (vi) Commissioner of Customs(Ports) Chennai Sea; (vii) Commissioner of Customs(Mulund CFS & General) New Custom House, Mumbai. 	
11	DRI/AZU/INV- 16/2003, dated 24th February, 2004	Shri Mohammad. Afzal Halsana	 (i)Additional Commissioner of Customs(Preventive),West Bengal, Kolkata; (ii) Additional Commissioner of Customs, Jamnagar. 	Addition al Commiss ioner of Customs, Jamnag ar.

[F.NO.437/25/2005-CUS.IV]

(Anupam Prakash) Under Secretary to the Government of India